

ITEM NO.801

COURT NO.1

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 6328-6399/2015

UNION OF INDIA

Appellant(s)

VERSUS

ASSOCIATION OF UNIFIED TELECOM SERVICE
PROVIDERS OF INDIA & ORS.

Respondent(s)

(HEARD BY HON'BLE ARUN MISHRA, HON'BLE S. ABDUL NAZEER AND
HON'BLE M.R. SHAH, JJ.)

WITH

D. NO. 2458/2020 IN C.A. No. 8493-8495/2015 (XVII)]	
D. NO. 2461/2020 IN C.A. Nos. 8496-8505/2015 (XVII)]	Mentioned
D. NO. 2450/2020 in C.A.NO. 5882/2015]	
D. NO. 2476/2020 IN C.A. NOS. 5832-5852/2015]	

Date : 21-01-2020 These matters were mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE SANJIV KHANNA

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UPON hearing the counsel the Court made the following
O R D E R

List next week before the Bench which passed
judgment dated 24.10.2019 as per Rules.

[CHARANJEET KAUR]
A.R. -CUM-P.S.

[PRADEEP KUMAR]
COURT MASTER